

F. No. J-11017/6/2025-JUDICIAL
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 21th March, 2025

ORDER

The President is pleased to delete the name of Shri Ashish Yadav, Central Government Counsel for High Court of Madhya Pradesh Indore Bench, with immediate effect.

2. Consequently, the name of Shri Ashish Yadav, Advocate figuring at serial number 65 in the List 'B' of this Department's Order No. J-11017/6/2025-Judicial dated 13.03.2025, stands omitted.
3. Hindi version of this order will follow.

(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri Pushpendra Yadav, Dy. SGI, High Court of Madhya Pradesh (PB) at Jabalpur.
4. Shri Himanshu Joshi, Dy. SGI, High Court of Madhya Pradesh at Indore.
5. Shri Praveen Kumar Newaskar, Dy. SGI, High Court of Madhya Pradesh at Gwalior.
6. The Registrar, High Court of Madhya Pradesh at Indore.
7. Shri Ashish Yadav, Advocate.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. LIMBS Section for necessary action.
10. Hindi Section, Department of Legal Affairs, for translation of this order.
11. Office/spare copies.

(Kumar Gaurva)
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